

**HIGH COURT OF MADHYA PRADESH, JABALPUR**


**ORDER**

No. 707 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 15<sup>th</sup> July, 2015

The High Court of Madhya Pradesh, Jabalpur, hereby, nominates following Judicial Officers, shown in Column No.(3) of the table to participate in the Workshop/ Conference/ Course/ Seminar, to be organized by the National Judicial Academy, from the month of July, 2015 to December, 2015 in the Academy, Bhopal, shown in Column No.(1) as per the schedule shown at Column No.(2) of the table :-

Sr.	Name of Programme (1)	Schedule (2)	Nomination of Judicial Officers (3)
1	Workshop on Legal Framework to deal with Drug Addiction and Drug Trafficking (P-935)	24.07.15 to 27.07.15	1. Shri Sanat Kumar Kashyap, I ADJ, Anuppur. 2. Shri Mohammad Musa Khan, V ADJ, Mandsaur.
2	Conference on Functions of Registrar (Administration) (P-936)	29.07.15 to 31.07.15	1. Shri Sushant Huddar, Registrar (Administration), High Court of M.P., Jabalpur.
3	Refresher Course for CBI Courts (P-938)	13.08.15 to 16.08.15	1. Shri Rajeev Kumar Ayacyi, IV ADJ, Indore. 2. Smt. Preeti Singh, XIII CJ-I, Jabalpur.
4	Conference on Functions of Registrar (Judicial) (P-939)	21.08.15 to 23.08.15	1. Shri Manohar Mamtani, Principal Registrar (Judicial), High Court of M.P., Jabalpur. 2. Shri Naveen Saxena, O.S.D. / Registrar (Judicial), High Court of M.P., Bench at Gwalior, Gwalior. 3. Shri Pankaj Gaur, Registrar (Judicial-I), High Court of M.P., Jabalpur.
5	Workshop on Impact Assessment : Methods Available (P-941)	02.09.15 to 06.09.15	1. Shri Kapil Mehta, OSD, M.P. State Judicial Academy, Jabalpur.



6	Workshop on the use of ADR System (P-944)	21.09.15 to 23.09.15	1. Shri Rajesh Gupta, District & Sessions Judge, Neemuch. 2. Shri Anil Verma, District & Sessions Judge, Sagar.
7	Workshop to assess nature of difficulties faced by POCSO Courts (P-945)	24.09.15 to 27.09.15	1. Shri Thakurdas, II ADJ, Sheopur. 2. Shri Devendra Pal Singh Gaur, II ADJ, Shivpuri.
8	Conference on functions of Registrar (Vigilance/ Intelligence) (P-946)	28.09.15 to 30.09.15	1. Shri Shailendra Shukla, Principal Registrar (Vigilance), High Court of M.P., Jabalpur.
9	Seminar on sentencing Ethics (P-947)	02.10.15 to 04.10.15	1. Shri Rajeev Kumar Debey, District & Sessions Judge, Bhopal. 2. Shri Rajendra Kumar Shrivastava, District & Sessions Judge, Rewa.
10	Seminar on Employment Law and Judicial Practice (Labour Courts) (P-951)	28.10.15 to 31.10.15	1. Shri Rakesh Kumar Sharma, Presiding Officer, Labour Court, Indore. 2. Shri Santosh Kumar Gupta, Presiding Officer, Labour Court No.- II, Gwalior.
11	Workshop on Development of Innovative Pedagogies for Delivery to Training (P-952)	01.11.15 to 05.11.15	1. Shri Pradeep Kumar Vyas, Director In-charge, MPSJA, Jabalpur.
12	Workshops on Access to Justice (P-954)	13.11.15 to 15.11.15	1. Shri Braj Kishore Shrivastava, District & Sessions Judge, Damoh. 2. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar.
13	Conference on functions of Registrar (Inspection) (P-956)	23.11.15 to 25.11.15	1. Shri Manohar Mamtani, Principal Registrar (Judicial), High Court of M.P., Jabalpur.
14	Workshop on Personal Laws, Family Disputes, Prevention of Domestic Violence Law to raise greater Gender Sensitivity (Courts dealing with Matrimonial issues)(P-957)	26.11.15 to 29.11.15	1. Shri Akhilesh Joshi, Principal Judge, Family Court, Barwani. 2. Shri Ajay Prakash Mishr, Principal Judge, Family Court, Anuppur.

*CDP*

15	Refresher Course to Evaluate and Review Performance of JJBs (P-959)	03.12.15 to 06.12.15	1. Smt. Rama Jayant Mittal, IV CJ-I, Guna. 2. Smt. Neelum Shukla, II AJ to ICJ-I, Hoshangabad.
16	Colloquium for Legal Aid Functionaries in Judicial System (P-961)	14.12.15 to 16.12.15	1. Shri D.K. Nayak, Member Secretary, M.P. State Legal Services Authority, Jabalpur.

BY ORDER

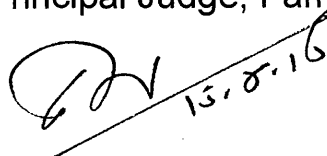
  
(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 708 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 15<sup>th</sup> July, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Rajeev Kumar Dubey, District & Sessions Judge, Bhopal.
2. Shri Manohar Mamtani, Principal Registrar (Judicial), High Court of M.P., Jabalpur.
3. Shri Dinesh Kumar Nayak, Member Secretary, M.P. State Legal Services Authority, Jabalpur.
4. Shri Braj Kishore Shrivastava, District & Sessions Judge, Damoh.
5. Shri Rajendra Kumar Shrivastava (Jr.), District & Sessions Judge, Rewa.
6. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar.
7. Shri Rajesh Gupta, District & Sessions Judge, Neemuch.
8. Shri Shailendra Shukla, Principal Registrar (Vigilance), High Court of M.P., Jabalpur.
9. Shri Anil Verma, District & Sessions Judge, Sagar.
10. Shri Pradeep Kumar Vyas, In-Charge Director, M.P. State Judicial Academy, Jabalpur.
11. Shri Akhilesh Joshi, Principal Judge, Family Court, Barwani.
12. Shri Naveen Kumar Saxena, OSD / Registrar, High Court of M.P., Bench at Gwalior, Gwalior.
13. Shri Ajay Prakash Mishr, Principal Judge, Family Court, Anuppur.

  
15.8.16

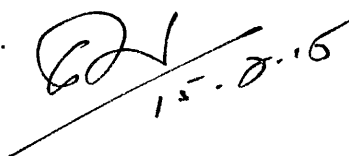
14. Shri Pankaj Gaur, Registrar (Judicial-I), High Court of M.P., Jabalpur.
15. Shri Sanat Kumar Kashyap, I ADJ, Anuppur.
16. Shri Sushant Huddar, Registrar (Administration), High Court of M.P., Jabalpur.
17. Shri Kapil Mehta, OSD, M.P. State Judicial Academy, Jabalpur.
18. Shri Rajeev Kumar Ayachi, IV ADJ, Indore.
19. Shri Mohammad Musa Khan, V ADJ, Mandsaur.
20. Shri Devendra Pal Singh Gaur, II ADJ, Shivpuri.
21. Shri Thakurdas, II ADJ, Sheopur.
22. Shri Rakesh Kumar Sharma (Sr.), Presiding Officer, Labour Court, Indore.
23. Shri Santosh Kumar Gupta, Presiding Officer, Labour Court, Gwalior.
24. Smt. Preeti Singh, III CJ-I, Jabalpur.
25. Smt. Neelam Shukla, II AJ to I CJ-I, Hoshangabad.
26. Smt. Rama Jayant Mittal, IV CJ-I, Guna.

**The nominated Judicial Officers are directed to attend the training programmes as per schedule.**

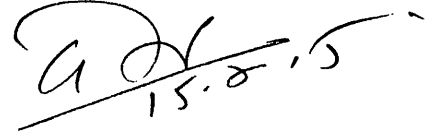
**The nominated Judicial Officers are directed to observe following instructions:**

- To intimate the Registry after attending the training programme.
- To deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules. Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
- To bring Laptop during the training programme.
- To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
- To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
- To apprise themselves with the contents of the Joining Instructions available on the NJA website [www.nja.gov.in](http://www.nja.gov.in) and observe the same.

3. The Principal Registrar, High Court of M.P., Bench at Gwalior, Gwalior for information and necessary action.

  
15.8.16

4. District and Sessions Judge Bhopal/ Jabalpur/ Damoh/ Rewa/ Dhar/ Neemuch/ Sagar/ Anuppur/ Indore/ Mandsaur/ Shivpuri/ Sheopur/ Hoshangabad/ Guna for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
5. The Registrar, M.P. Industrial Court, Moti Bungalow, MG Road, Indore for information and necessary action. Please direct nominated Presiding Officers, Labour Court to attend aforesaid training programme as per schedule.
6. The Director-In-charge, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal – 462 044, for information in reference letter No.2374, dated 26.06.2015. Topics covered under programme (P-949) / (P-946) and (P-958) / (P-936) are similar, therefore, nominations have been made for programme (P-946) & (P-936), only.
7. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various courses.

  
15.8.15

(VED PRAKASH)  
REGISTRAR GENERAL

